

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 12-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	Commercial Suit	100044/2019	Shripalkumar Milapchandji Vs Mrs. N. Poongothai	Mr. Ramesh Jain and Mrs. Kusum Jain
2	Commercial Suit	100097/2019	Bank of India Vs Mrs. Mohanpriya A.	Som Sinha and Associates
<b><u>ARGUMENTS</u></b>				
3	Commercial Suit	100250/2020	Canara Bank Vs Mr. Mohd. Kaleem Shaikh	AKS Legal consultants
4	Commercial Suit	100251/2020	Canara Bank Vs Mohd Shakil Jainul Shaikh	AKS Legal consultants
5	Commercial Suit	100269/2020	M/s. Paras Synthetics India Pvt Ltd Vs P. Velmurugan	Karthik Rajasekhar
6	Commercial Suit	100045/2019	M/s. Elektromag Devices Pvt. Ltd. Vs M/s. Dhanashri Tooling Systems Pvt. Ltd.	Deepak Ballal and Pankaj S. Shinde
7	Commercial Suit	100192/2019	Shri Vyankatesh Yallappa Kunchikorve Vs Shri Sandeep Rajaram Jadhav	Shri Balbheem S. Patil
8	Commercial Suit	100176/2019	Oriental Bank of Commerce - Nilufer Sarohs Doomasia Vs Mr. Vinod Chaurasiya	Anant Narayan

**NM FOR HEARING**

9	Commercial Suit	100188/2019	Mr. Manoj Dhanji Solanki Vs M/S Nanabhoy Jeejeebhoy Pvt. Ltd.	Sanjay T Manek S T Manek And Co.
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Sub Matter: NOTICE OF MOTION/0100390/2020

10	NOTICE OF MOTION	100390/2020	Mr. Manoj Dhanji Solanki Vs M/S Nanabhoy Jeejeebhoy Pvt. Ltd. and Ors.	S. T. Manek and Co.
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( Main Matter Commercial Suit/0100188/2019)

**C/S HEARING**

11	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - Comm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
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12	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh
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13	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors.	Vivek Singh
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14	CHAMBER SUMMONS	100541/2020	Abhay Lodha and Ors. - Commercial Suit St. No. 4201/2020 Vs State Bank of India and Anr.	Vivek Singh
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15	CHAMBER SUMMONS	100542/2020	Abhay Narendra Lodha - Commercial Suit St. No. 4203/2020 Vs Bank of India and Anr.	Vivek Singh
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16	CHAMBER SUMMONS	100543/2020	Abhay Narendra Lodha and Ors. - Commercial Suit St. No. 4202/2020 Vs Union Bank of India and Ors.	Vivek Singh
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**REPLY**

17	NOTICE OF MOTION	101230/2020	Chandrakant Shankar Lad and ors Vs Bank of Baroda	Priyanka Dubey
18	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
19	NOTICE OF MOTION	101248/2020	Aastha Minmet (India) Limited Suit No. 3787/2020 Vs IDBI Bank Limited and Anr.	India Law
20	NOTICE OF MOTION	101258/2020	Mr. Abhay Narendra Lodha Vs Indian Bank	Mr. Sanjay Thakur

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**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 13-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
1	Commercial Suit	100300/2020	Bank of India Vs 1. M/s. Soham Tours and Travels 2. Mr. Parmeshwar Kisan Waghmare	Anant B. Shinde and Co.
2	Commercial Suit	100326/2020	State Bank of India Vs M/s. Amit Tours and Travels	Mrs. A. W. Barve
3	Commercial Suit	100249/2020	Canara Bank Vs M/s. Naminath Tours and Travels Through Prop - Mrs. Neeta Gopani	Fatima Lakdawala Kadri
4	Commercial Suit	100021/2019	Canara Bank Vs Mr. Rajesh Kumar Sharma	Shri O. A. Das
<b><u>DRAFT ISSUES</u></b>				
5	Commercial Suit	100354/2020	Virat Global Logistics Pvt. Ltd. Vs HDFC Bank Ltd.	Mangal Kadam
<b><u>NM FOR HEARING</u></b>				
6	Commercial Suit	100174/2019	M/s. Resitex Vs RPM Abrasive Manufacture	Mrs. Bina R. Pai
Sub Matter: NOTICE OF MOTION/0100501/2020				
7	Commercial Suit	100195/2019	Yaashikrishni Food Science Ltd Vs Mrs. Swati S. Patankar	O. V. Hingorani
Sub Matter: NOTICE OF MOTION/0104827/2019				
8	NOTICE OF MOTION	104827/2019	104827/2019 Yaashikrishni Food Science Ltd -Through its C.M.D. Mr. Satish Shetty Vs Mrs. Swati S. Patankar	O. V. Hingorani

9 NOTICE OF 100501/2020 M/s. Resitex Bina R. Pai  
MOTION Vs  
RPM Abrasive Manufacture

( Main Matter Commercial Suit/0100174/2019)

10 Commercial 100001/2020 M/s. La Crosse Infrastructure Sanjay T.  
Suit Real Estate Pvt. Ltd. Manek / S.T.  
Vs Manek and Co.  
Mr. Rustom Nanabhoy  
Jeejeebhoy

Sub Matter: NOTICE OF MOTION/0101127/2020

11 NOTICE OF 101127/2020 M/s. La Crosse Infrastructure Sanjay T.  
MOTION Real Estate Pvt. Ltd. Manek  
Vs  
Mr. Rustom Nanabhoy  
Jeejeebhoy

( Main Matter Commercial Suit/0100001/2020)

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**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R. V. KOKRE**  
**COURT 31 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 14-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	SUIT	104580/2007	m s om construction co Vs th secretary , saatya vijay co-op hsg soc ltd	PIYUSH SHAH R D MISHRA U OBJ
<b><u>HEARING</u></b>				
2	Commercial Suit	100343/2020	M/s. Plywood Park Pvt Ltd Vs M/s. Pramod Interiors	Deepak Salunkhe
3	Commercial Suit	100447/2020	Mrs. Khushnuma Aspi Mehta Vs Jai Khodiyar Developers Pvt. Ltd.	M/s. Pirani and Co.
4	Commercial Suit	100021/2020	Mrs. Jayshree Sharma Vs Nirmal Lifestyle Ltd. through its Director 1. Balkrishna Pradhan 2. Ravi A. Jain	Dr. Vivek G. Bhartu
<b><u>DRAFT ISSUES</u></b>				
5	Commercial Suit	100322/2020	M/s. A.R. Constructions Vs 1.Devmani Ramnath Chaturvedi 2.Kavita Devmani Chaturvedi 3.Anita Devmani Chaturvedi	Vinod L. Desai
<b><u>NM FOR HEARING</u></b>				
6	Commercial Suit	100239/2019	Abhishek Khare Vs Rachit Suresh Gangar	Revannath Shirole
Sub Matter: NOTICE OF MOTION/0100770/2020				
Sub Matter: NOTICE OF MOTION/0100771/2020				
7	Commercial Suit	100063/2020	Anand Chhaganlal Thakkar Vs Indiabulls Housing Finance Ltd.	Sanjay T Manek S T Manek And Co.
Sub Matter: NOTICE OF MOTION/0101126/2020				

8 NOTICE OF 100770/2020 Abhishek Khare Adv.  
MOTION Vs Rachit S.  
Rachit Suresh Gangar and Ors. Gangar for In  
Person

( Main Matter Commercial Suit/0100239/2019)

9 NOTICE OF 101126/2020 Anand Chhaganlal Thakkar Sanjay Manek  
MOTION Vs  
Indiabulls Housing Finance Ltd.  
and Anr.

( Main Matter Commercial Suit/0100063/2020)

10 NOTICE OF 100771/2020 Abhishek Khare Adv.  
MOTION Vs Rachit S.  
Rachit Suresh Gangar Gangar for In  
Person

( Main Matter Commercial Suit/0100239/2019)

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**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R. V. KOKRE**  
**COURT 31 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 15-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100334/2020	Canara Bank Vs M/s. Anjali Tours and Travels	Fatima Lakdawala Kadri
2	Commercial Suit	100335/2020	Canara Bank Vs M/s. Rajesh Tours and Travels	Fatima Lakdawala Kadri
<b><u>NM FOR HEARING</u></b>				
3	NOTICE OF MOTION	101229/2020	M/s Starlog Enterprises Limited Vs Assistant Commissioner of Customs and anr	Adv. Sukanya Bhaumik
<b><u>C/S HEARING</u></b>				
4	Commercial Suit	100329/2020	Rajendra Gupta Vs Reliable Clothing Pvt Ltd	S. K. Jain and Associates
5	CHAMBER SUMMONS	102041/2019	Rajendra Gupta Vs Reliable Clothing Pvt Ltd	Adv Miheer S. Jayakar

( Main Matter SUIT/0102228/2018)

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**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R. V. KOKRE**  
**COURT 31 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 16-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ORDER</u></b>				
1	Commercial Suit	100169/2019	M/s. SOGECO International S.A Vs M/s. Cargoways Shipping Pvt. Ltd	Vidhya Iyengar
<b><u>NM FOR HEARING</u></b>				
2	Commercial Suit	100053/2019	Shri Dinesh Narayan Naik Vs Mrs. Rajkumari Kishanlal Julka	B. N. Poojari
Sub Matter: NOTICE OF MOTION/0103342/2019				
<b><u>NOTICE OF MOTION</u></b>				
3	Commercial Suit	100072/2019	Anil Vishanji Dedhia Vs M/s. Klaus Waren Fixtures Pvt. Ltd.	Preeti Gada / Sudhir Shah and Associates
Sub Matter: NOTICE OF MOTION/0101011/2020				
4	NOTICE OF MOTION	101011/2020	Anil Vishanji Dedhia Vs M/s. Klaus Waren Fixtures Pvt. Ltd.	Preeti Gada Adv.
( Main Matter Commercial Suit/0100072/2019)				
<b><u>REPLY</u></b>				
5	NOTICE OF MOTION	101120/2020	Krishna Trading Company Vs Mr. Rajesh Mehra	adv. Jeetendra Mishra and Neeta Solanki
( Main Matter Commercial Suit/0100241/2019)				
6	Commercial Suit	100241/2019	Krishna Trading Company Vs Mr. Rajesh Mehra	Yogesh K. Deshpande

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**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. R. V. KOKRE**  
**COURT 31 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 17-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	Commercial Suit	100446/2020	Dr. Hina Jayantilal Shah Vs Runwal Realty Pvt. Ltd.	Prasad M. Gaonkar
<b><u>REPLY</u></b>				
2	NOTICE OF MOTION	100910/2020	Mrs. Jayshree Sharma Vs Nirmal Lifestyle Ltd. through its Director 1. Balkrishna Pradhan 2. Ravi A. Jain	Ms. Mona D. Vyas Adv.
( Main Matter Commercial Suit/0100021/2020)				
3	NOTICE OF MOTION	101275/2020	Ambalal Jawantraj Jain Com. Suit St. No. 4065 of 2020 Vs Anilkumar Kasturilal Makkar	M/S. Shukla and Associat4s
<b><u>COMPLIANCE</u></b>				
4	Commercial Suit	100293/2020	Central Bank Of India Vs 1. M/s. Green Leather Manufacturer 2. Aamir Ahmed	Vikas S. Kapile
5	CHAMBER SUMMONS	101372/2019	Central Bank Of India Vs 1. M/s. Green Leather Manufacturer 2. Aamir Ahmed	Vikas Kapile
( Main Matter SUIT/0101860/2019)				

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